

There are reports of distress sale of cattle and other household goods. The Sikkim Government has informed the West Bengal Government about the presence of these hapless and terror-stricken people in the State. Such a disturbed situation has had an adverse effect on Sikkim. The only national highway connecting Sikkim with the rest of the country, passes through Darjeeling district. Disruption of traffic on this life-line, due to such a situation, has hindered the normal flow of essential commodities, thereby causing great hardship to the people of Sikkim. It is, therefore, earnestly requested that efforts should be made immediately to bring about normalcy in the area, by taking such steps that would help restore confidence in the minds of the people of Darjeeling.

12.57 hrs,

DOCK WORKERS (SAFETY,
HEALTH AND WELFARE) BILL,
1985

[English]

MR. CHAIRMAN : Now Mr. Sangma.

THE MINISTER OF STATE OF THE
MINISTRY OF LABOUR (SHRI P.A.
SANGMA) : I beg to move :

"That the following amendments made by Rajya Sabha in the Bill to provide for the safety, health and welfare of dock workers and for matters connected therewith, be taken into consideration :

Enacting Formula

That at page 1, line 1, for the word "Thirty-sixth" the word "Thirty-seventh" be substituted. (1)

Clause 1 (Short title, extent, Commencement and application)

That at page 1, line 4, for the figure "1985" the figure "1986" be substituted. (2)

MR. CHAIRMAN : The question is :

"That the following amendments made by Rajya Sabha in the Bill to provide for the safety, health and welfare of dock workers and for matters connected therewith, be taken into consideration :

Enacting Formula

1. That at page 1, line 1, for the word "Thirty-sixth" the word "Thirty-seventh" be substituted. (1)

Clause 1

2. That at page 1, line 4, for the figure "1985" the figure "1986" be substituted. (2)

The Motion was adopted.

Enacting Formula

MR. CHAIRMAN : Now we shall take up the amendments. The question is :

"That at page 1, line 1, for the word "Thirty-sixth" the word "Thirty-seventh" be substituted. (1)

The Motion was adopted.

Clause 1 (Short title, extent, Commencement and application)

MR. CHAIRMAN : The question is :

"That at page 1, line 4, for the figure "1985" the figure "1986" be substituted.

The Motion was adopted.

SHRI P.A. SANGMA : I beg to move :

"That the amendments made by Rajya Sabha in the Bill be agreed to."

MR. CHAIRMAN : The question is :

"That the amendments made by Rajya Sabha in the Bill be agreed to."

The Motion was adopted.

**SUPPLEMENTARY DEMANDS
FOR GRANTS (GENERAL),
1986-87—Contd.**

[English]

MR. CHAIRMAN : The House will now take up further discussion and voting on the Supplementary Demands for Grants in respect of the Budget (General) for 1986-87.

Now Dr. Rajhans.

[Translation]

DR G.S. RAJHANS (Jhanshapur) : Mr. Chairman, Sir, there are certain points in the Demands for Grants, which require detailed discussion. The point is that despite presentation of the annual Budget, supplementary demands are brought as a regular feature. There are many demands which could have been considered by the Government and included in the Budget but it was not done and as a result, supplementary demands have to be brought before the House.

I would like to touch two or three more aspects of the supplementary demands. You have made a provision of Rs. 1228 crores for the public sector.

[English]

MR. CHAIRMAN : You stop here ; you can continue next time. The House stands adjourned for lunch to meet at 2 P.M.

13.01 hrs.

The Lok Sabha then adjourned for lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at seven minutes past Fourteen of the Clock.

[SHRI ZAINUL BASHER in the Chair]

**STATEMENT RE : DISTRIBUTION
OF OBJECTIONABLE
MAPS BY PAKISTANI PAVILION
AT INDIA INTERNATIONAL
TRADE FAIR, 1986**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : Sir, at the 7th India International Trade Fair, Pakistan has been distributing a tourist guide as well as brochure entitled "Pakistan—Northern Areas" which contain maps showing Jammu & Kashmir in an unacceptable manner.

As soon as this came to the notice of Government, the Minister in the Pakistan Embassy was summoned to the Ministry of External Affairs on 19 November, 1986 and a protest was lodged. It was pointed out that the distribution of such objectionable material violated Indian law and was in contravention of accepted diplomatic practice. In conveying Government's displeasure over this incident, it was made clear to the Pakistani official that the objectionable material be immediately withdrawn.

The Ministry of External Affairs was assured that the maps had been withdrawn.

Instructions have also been issued to the concerned authorities to ensure that, if any effort is made again to distribute such material, action under the relevant provisions of the law will be instituted.

14.09 hrs.

**DISCUSSION ON THE STATEMENT
MADE BY PRIME MINISTER
RE : SECOND CONFERENCE OF SOUTH
ASIAN ASSOCIATION FOR
REGIONAL COOPERATION
(SAARC)**

[English]

SHRI DINESH GOSWAMI (Guwahati) : I take it as a privilege for